

**IN THE SUPREME COURT OF INDIA  
CRIMINAL APPELLATE JURISDICTION  
MISCELLANEOUS APPLICATION No. 1233 OF 2026  
IN  
CRIMINAL APPEAL No. 2022 OF 2023**

**TEESTA ATUL SETALVAD**

**APPLICANT/APELLANT**

**VERSUS**

**STATE OF GUJARAT**

**RESPONDENT**

**ORDER**

1. We have heard Mr. Sibal, learned senior counsel appearing for the applicant and Ms. Ghildiyal, learned counsel for the State and perused the averments made in the application (IA No.85793/2026).
2. No order is required to be passed on IA No.85793/2026. It is, accordingly, dismissed.
3. M.A. 1233 of 2026 stands disposed of without making any order.
4. However, as and when the petitioner desires to travel abroad, she may file a fresh application with full particulars of her itinerary, if so advised.
5. Pending interlocutory application(s), if any, stand disposed of.

.....J.  
[DIPANKAR DATTA]

.....J.  
[SATISH CHANDRA SHARMA]

.....J.  
[ALOK ARADHE]

**New Delhi;  
April 29, 2026.**

ITEM NO.301

COURT NO.8

SECTION II-E

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Miscellaneous Application No. 1233/2026 in CrI.A. No. 2022/2023

[Arising out of impugned final judgment and order dated 19-07-2023 in CrI.A. No. No. 2022/2023 passed by the Supreme Court of India]

TEESTA ATUL SETALVAD

Petitioner(s)

VERSUS

STATE OF GUJARAT

Respondent(s)

FOR ADMISSION

IA No. 85793/2026 - APPLICATION FOR PERMISSION

Date : 29-04-2026 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA  
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA  
HON'BLE MR. JUSTICE ALOK ARADHE

For Petitioner(s) :Mr. Kapil Sibal, Sr. Adv.  
Ms. Aparna Bhat, Sr. Adv.  
Mr. Abhimanue Shrestha, AOR  
Ms. Sumedha Sarkar, Adv.  
Ms. Karishma Maria, Adv.

For Respondent(s) :Ms. Swati Ghildiyal, AOR  
Ms. Neha Singh, Adv.  
Mr. Rishi Yadav, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

1. IA No.85793/2026 is dismissed.
2. M.A. 1233 of 2026 stands disposed of without making any order in terms of the signed order placed on the file.

(JATINDER KAUR)  
P.S. to REGISTRAR

(SUDHIR KUMAR SHARMA)  
COURT MASTER (NSH)